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Title: Regarding National Highways in Tripura.

SHRI SANKAR PRASAD DATTA (TRIPURA WEST): Hon. Deputy Speaker, Sir, today I would like to state that a meeting was held on 16.11.2016 under the chairmanship of hon. Minister of Road Transport, Highways and Shipping in his chamber with the State PWD Minister of Tripura and other high officials of Central and State Governments. In that meeting the issues concerning National Highways in Tripura from Chorabari to Sabroom, from Amtali to Sabroom, NH-208 from Kumarghat to Sabroom, NH-208A from Kailashahar to Chandkhira, and NH-108B from Khowai-Agartala were discussed. Construction of bridges on rivers Gomati, Feni and Mohori was also discussed. In the said meeting, it was discussed and decided that sanction would be given by January, 2017. We are in March, 2017. Four months have elapsed. Due to bad condition of road, transportation of food and other necessary essential products have become a problem. Roads from Assam side are not maintained properly. It is our request and I also urge upon the Ministry of Road Transport that the roads of Tripura are to be constructed on a priority basis. Roads from Assam side also have to be maintained.

Lastly, now a days, all the Central Ministers are visiting our State and making many bombastic speeches with big thingsâ€¢â€¢ ...(*Interruptions*)